

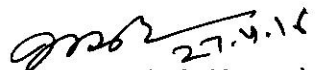
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 28.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No.60/14 M/S Shri Subham Builders & colonizers Vs. Mayura Township Project Develpers Pvt. Ltd.	Sanjay Joshi	K.S. Sharma
3	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Cr. Revision Petition No. 964/14 Smt. Sunita Roy Vs. Deepak Roy	Ashvin Garg	B.S. Chhaba
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Smt. Leela Devi	Ravi Jandid	A.S. Shekhawat
5	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3106/15 Mukes Kumar Saini Vs. State	G.L. Sharma	Umesh Vyas
6	Sh. Manoj Sharma, Advocate	D.B. Civil Special Appeal No. 994/15 Dropadi Vs. The Borad Of Revenue and Others	Vijay Choudhary	Raghuvendra Singh
7	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 3/94, 1/98 & 3/02 Pink City Tractor Showroom Vs. Rajendra Kumar Agarwal	Nitin Jain	Saransh Saini Ajeet Bhandari

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 29.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 110/88 Dayaram Vs. Bhagwati	R.K. Mathur	A.K. Bajpai
2	Sh.P.K. Kasliwal, Advocate	S.B. Civil Transfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal
3	Ms. Anupama Chaturvedi, Advocate	S.B. Cri. Misc. Bail Application No. 2209/16 Mukesh Kumar Vs. State	Vikash Kumar Jakhar	S.S. Gaur
4	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Bail Application No.15620 Abhishek Vs. State	Veyankatesh Garg	
5	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma

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By Order


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